

District & Sessions Judge
AMBALA.

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 161

Genl.6/XVII.3, dated, Chandigarh the 25th October, 2018


RECEIPT

No. 150
Genl.6/XVII.3

In partial modification to this Court's Notification No.01

dated 10.01.2018, it is hereby notified that holiday on account of Martyrdom day of Sri Guru Teg Bahadur Ji is changed from 24.11.2018 (Saturday) to 12.12.2018 (Wednesday) in all the Subordinate Courts of Punjab, Haryana and UT, Chandigarh and the Saturday falling on 08.12.2018 will be observed as working day, in lieu of holiday declared on 12.12.2018.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 37002 Genl./XVII.3, dated 25th October, 2018.

Copy forwarded to :-

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1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Haryana, Chandigarh.
with the request that the notification be published in the official Gazettes of their states/U.T.
3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 37003 Genl./XVII.3, dated 25th October, 2018.

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Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh for information and necessary action.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 37004 Genl./XVII.3, dated 25th October, 2018.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Director (Admn.), Chandigarh Judicial Academy, Sector 43, Chandigarh.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.

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